state for Parliamentary Affairs to convey it to those people who have their roster duty to be in the House. The deliberations of this House are as important as of any House in the World. So, they should be here. They should feel happy if Members They should feel happy if (Members would like to add that this in no way reflects on the presence of the junior Ministers, Ministers of State, because they all are in their own right very competent. Now, that is over.

SHRI MENTAY PADMANABHAM: On the other hand we have, great respect for them.

SHRI MOHAMMED AFZAL *alias* MEEM , AFZAL (Uttar Pradesh): (*Interruptions)* * *

THE DEPUTY CHAIRMAN; I am not allowing anything. I have got motions for election. It is not going on .record. Let *me* finish my business first. Please sit down. That is nol the way you just get up. Your matter is not part of Mr. Abrar Ahmed's business or of the Business Advisory Committee. Do not connect them. You should know you have been a Members of this House for long enough. You should know that any statement never comes as a part of he Business. It comes in a form other than that. I do not have to announce it from here, but now sines it is on record, you would be knowing it. Later on you can enquire.

MOTION FOR ELECTION TO THE ALL INDIA COUNCIL FOR TECHNI CAL EDUCATION

THE DEPUTY MINISTER IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DEPTT. OF EDU-CATION AND DEPARTMENT OF CULTURE (KUMARI SELJA): I move the following Motion;—

"That in pursuance of the provi-sions contained in clause (J) of sub-section (4) of section 3, reat

**Not recorded.

with sub-section (1) of section 4 of the All India Council for Technical Education Act, 1987 (52 of 1987), this House do proceed to elect, in such manner as the Chairman may direct, one member.from among the member of the House, to be a member of the All India Council for Technical Education.'

The question was put and the motion was adopted.

Motion for Election to the Council of the Indian Institute of Science, Bangalore

THE DEPUTY MINISTER IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DEPTT. OF EDU-CATION AND DEPTT. OF CULTURE) KUMARI SELIA): I move the following Motion: —

"That in pursaunce of the provisions contained in ssb-clause (e) of clause 9.1 of the Scheme for the Administration and Management of the Properties and Funds of the Indian Institute of Science, Ban-galore, read with Regulation 3.1 of the Regulations of the Institute, this House do proceed to elect, in such manner as the Chairman may di/rect, one member from among the members of the House, to be a member of the Council of the Indian Institute of Science Bangalore for the quadrennium 1994-97."

The Question was put and the motion was adopted.

Re. demand to condemn the act of a political party for showing dis respect to the Father of Nation Ma-hatma Gandhi.

श्री एस०एस० अहलुवालिया (बिहार): महोदया, मैं आपके माध्यम से सदन में एक अहम मुद्दा उठाना चाहता हूं।

राष्ट्रपिता महात्मा गांधी का अपमान दिन-प्रति-दिन एक पर्टिक्युलर पालिटिकल पार्टी के फोरम से हो रहा था । दुर्भाग्य की बात है कि उस बी०जे०पी० ने जब दिल्ली में सरकार बनायी—अगर वह यह बात पोलिटिकल फोरम या पोलिटिकल प्लेटफार्म से कहते तो एक बार कोई भी आदमी कुछ सोचकर इस बात को छोड देता । पर यहां के स्पीकर ने प्रेस कान्फ्रेंस में कहा कि हम महात्मा गांधी को राष्ट्रपिता नहीं मानते हैं और ना ही उन्हें राष्ट्रपिता बुलायेंगे, हम उन्हें फादर आफ दि नेशन नहीं मानते हैं । यह दुर्भाग्य की बात है कि इतने वर्षों के बाद भी आज भारतवर्ष में, महात्मा गांधी जैसा सपूत, जिसने इस देश को आजादी दिलाने में इतनी बडी अहम भूमिका निभायी, आज उनके ऊपर एक प्रश्नचिन्ह लगाया जा रहा है । उनकी तुलना किन लोगों से की जा रही है ? उन लोगों के साथ जिन्होंने नाथू राम गोडसे को प्रेरणा दी थी, महात्मा गांधी की हत्या करने के लिए । महोदया, इससे पहले गोपाल गोडसे ने शिवाजी पार्क के एक मीटिंग बुलाकर वहां इसकी घोषणा की थी और हमने महाराष्ट्र सरकार से मांग की थी, उस बात कि उस पर कानूनी कार्यवाही की जाय, उस पर क्रिमिनल केस चलाया जाये । हम चाहते हैं कि हमारे देश के स्वतंत्रता संग्राम से जुड़े हुए लोग, जो हमारे लिए पूज्यनीय हैं, महात्मा गांधी हमारे लिए पूज्यनीय हैं और दिल्ली में जहां पर उनकी हत्या हुई थी, आज उसी शहर में जब उनको राज का अधिकार मिला, वहां की सत्ता इनके पास आयी तो ये अगर ऐसा कहते हैं तो उससे बड़ी दुर्भाग्य पूर्ण बात और क्या हो सकती है ? मैं आपके माध्यम से सदन से मांग करता हूं कि इसकी भर्त्सना होनी चाहिए और उसको कंडेम किया जाना चाहिए और अगर जरूरत पड़े तो इस इश्यू पर—स्पीकर का ओहदा पाक और पवित्र ओहदा होता है, यह पवित्र स्थान है । यह सदन उनको *

*

महोदया, मैं इसकी गंभीर तौर पर और पुरजोर तौर पर भर्त्सना करता हूं और मांग करता हूं कि पूरे मुल्क को इसकी भर्त्सना करनी चाहिए । बी०ज०पी० ने अपना गिरगीटी रंग अभी से दिखाना शुरू कर दिया है ।

SHRI S. JAIPAL. REDDY (Andh-ra Pradesh); Madam Deputy Chairman, I deem it my duty to associate myself with the views expressed by Shri S. S. Ahulwaliaji. Madam, I do not want to refer to any particular individual. We have known it for sometime that BJP as * party does not look upon Mahatma Gandhi as the Father of the Nation. It is not the statement of a particular person which concerns us. I should recall that Mr. Kalyan Singh as the Chief Minister of Uttar ' Pradesh made this statement repeatedly in the face of protets from various sides of the society-Madam, this title "the Father of the Nation' was conferred upon Mahatma Gandhi not by his implicit followers but by none other than Netaji Sub-hash Chandra Bose who had the highest respect for him, though he differed with him.

I do not know how BJP, whose ancestor never participated in the freedom struggle, could call Mahatma Gandhi names now. I think BJP if it considers itself as a part of the democratic life of the country, must revise its opinion on this question.

SHRI VITHALRAO MADHAVRAO JADHAV (Maharashtra); Madam, I am on a point of information.

THE DEPUTY CHAIRMAN: What is your point of information?

SHRI VTTHALRAO MADHAVRAO JADHAV": Madam, my point of information is that the brotheri of Mr. Nathu Ram Godse, Mr. Gopal, Godse, has written one book in Marathi—"GANDHI HATYA AUR MEIN—' in which he has defended the killing of Mathatma Gandhi '(In-*termption)*

SHRI H. HANUMANTHAPPA (Kamataka) This book should be banned.

SHRI VITHALRAO MADHAVRAO JADHAV: The Government of Maharashtra has already banned that book. Since those people have come to power in Delhi, we cannot expect much, from them. Basically, they are the enemies of Mahatma Gandhi and hereraafter, in future, they will see to it that the names of Mahatma Gandhi, Jawaharial Nerhu, Indira Gandhi and Rajiv Gandhi are listed in the history as black sheep. That is their strategy. Madam, I request that the .*(Interruption)*...

श्री दिग्विजय सिंह : (बिहार) : कहां महात्मा गांधी और कहां राजीव गांधी (**व्यवधान**) जिस सवाल पर सारा सदन एक है, वह है महात्मा गांधी.... (**व्यवधान**) इसमें राजीव गांधी कहां से आ गए। कोई सीमा होनी चाहिये (**व्यवधान**) देखिए, हर चीज में (**व्यवधान**) ऐसे ही लोग मजाक उड़ाना शुरू कर देते हैं (**व्यवधान**) कहां महात्मा गांधी की बात और कहां राजीव गांधी की बात (**व्यवधान**)।

SHRI SUBRAMANIAN SWAMY (Uttar Pradesh): Madam Deputy Chairman, when the world is beginning to accept Mahatama Gandhi, and country after country is venerating him it is a matter of great shame for our country that in the country of his birth, th.e nation that he formed, in that there should, be people who should speak like this. If this was an isolated matter, we could have afforded to ignore it, but what Mr. Ahluwalia brought forth is not an isolated matter. In this House, in February, I brought to your notice that M|r. Ashok Shingal of the Vish\ya Hindu Parishad in a speech in Madras had said that Mahatma Gandhi was a * of the British and, in fact, *

* This was brought by me in this House. It is a part of the record. Now such things are happening and it is with a deliberate purpose. The purpose of <jerdgrating Mahatma Gandhi *is,* in feet, not only to denig-rate the nation but algo to create an environment 'for violence. And it is done by people who have not had anything to do with any struggle in this country. They were police info mers in 1942; for that also, documenl are ayailabe. In 1975, during the em ergency they wrote apology letters t the Government and came out c the jajl. Those people today are dea grating Mahatma Gandhi. It is matter which the Government shojjl take very seriously and through th Doordarshan and other media expos this BO that the people get fully eda cated on this.

श्रीमती वीणा वर्मा (मध्य प्रदेश) : महोदया, आपने जैसा खुद चेयर से कहा कि कुछ दिन पूर्व यह सर्वसम्मति से हुई थी, सबकी सहमति हुई थी कि दूरदर्शन समाचारों से पहले जबकि डा० भीमराव अम्बेडकर और महर्षि अरविन्द के स्टेच्यू दिखाये जाते हैं, महात्मा गांधी के स्टेचू को भी प्रोजेक्ट किया जायेगा। लेकिन दूरदर्शन सामचारों में या संसद समाचारों में यह अभी तक नहीं लिया गया है। इस पर भी आपको एक रूलिंग देनी चाहिए कि संसद में सर्वसम्मति से यह सहमति हुई थी। आज जबकि हम महात्मा गांधी जी के निरादर के प्रति चिंता व्यक्त कर रहे हैं तो यह सर्वसम्मति से आपको आदेश देना चाहिए कि फौरन इसको दिखाना शुरू किया जाए। धन्यवाद।

श्रीमती उर्मिला चिमनभाई पटेल (गुजरात) : मैडम, एक और बात कहनी है, एक मिनट के लिए। बी०जे०पी०, शिव सैना, आर०एस०एस०, विश्व हिंदू-परिषद की ओर से रेगुलर कैम्पेनिंग चल रही है। यंग जैनरेशन के माइंड्स में उनके ट्रेनिंग कैम्पस में यह बात पक्की समझाई जाती है कि

और जो यहां बताया गोडसे जी का लिटरेचर है वह सब लिट्रेचर इलैक्शन के समय गुजरात में ही नहीं मैंने उत्तर प्रदेश में भी देखा है। घर-घर वोटर्स को बांटा गया। यह सब रोकना चाहिए, नहीं तो बहुत गलत हमारे यहां एटमोस्फियर हो रहा है। सीरियसली इसके बारे में सोचा जाए। नहीं तो यह खतरनाक एक्टिवीटी उन लोगों की हैं। इसको किसी भी तरह से बैन करना चाहिए।

*Exputnged as ordered by the Chair. Gandhijl was**

*Not recorded.

**Expunged as ordered by the Chair,

THE DEPUTY CHAIRMAN: Now *how* many people are there? The whole House. .. .*(Interruptions)*... We have got other business alto. The whole House is associated... *(Inter. ruptions)*..-.

SHRI DINESHBHAI TRIVEDI (Gujrat): *

THE DEPUTY "CHAIRMAN: No, I am not alfowging.... *(Interruptions),* I am not allowing it. I am not allowing it. It won't go on record.

SHRI DINESHBHAI TRIVEDI:*

THE DEPUTY CHAIRMAN: I am not allowing it. Wait a minute. I am not allowing it. Please sit down. ... *(Interruption)* .. .1 am not allowing it. I am not allowing it. ... *(Intefrup. tion)*.. .(Please, I am not attawing it. Sit down. . ..(Intterruptions)...Sit down... *(Interruption)* ...I am not allowing it. Can't you hear me?... (Interrup-*tion).* . .Yes, it is my prerogative. t have got certain reasons, I have got certain prerogative which I am using.

SHRI DINESHBHAI TRIVEDI:*

THE DEPUTY CHAIRMAN: I am not allowing any matter of any Assembly on the floor of this House. I will not.

SHRI DINESHBHAI TRIVETf: Rightly so. It Is rightly SO.

THE DEPUTY CHAIRMAN: I am not allowing.. I*ntrruptions)*.. .Don* argue.

SHRI DINESHBHAI TRIVEDI; I I am talking about non-violerice *(Interruptions)* .-.-

THE DEPUTY CHAIRMAN: . Keep quit... *(Interruptions)* ... now, that matter is over... (Interreption);... I won't (permit. Even on a good subject there is always a controversy. Nobody wants to discuss even things about the Father of the Nation In a peaceful atmosphere.

*Not recorded.

SHRI DINESHBHAI TRIVEPI: Maam I am talking bout non-vio-Igooei., *(Interruption)...*

argue.'. .*(Interruption)..'*.. Please sit down .. . *(Interruption)...*

SHRI DINESHBHAI TRIVEDI; You are casting aspersions on me. I can not fceep quiet I am talking about non-violence, Madam.

मैडम, मैं ज्यादा न बोलकर सर्कुलर से कोट कर रहा हूं। यह "के" ब्रांच, पता नहीं किसने बना दिया है। . . .

Special Branch (I) —tor what T, I do not know;, 'Intelligence' may be— C.I.D., Bombay, Office of the Commissioner of Police, Greater Bombay, dated 2nd December, 1993.

"Whereas I, the Commisioner of Police, Greater Bombay, am satisfied that it is necessary in the interest of public safety/tranquillity to intercept Postal articles addressed to or emanating from the persons hereinafter mentioned. Now, torn. force, in exercise of the powers conferred by section 38(1) of the Indian Post Office Act, UN (VI of 1898), read with, Government Notification in the Home Department (Political) No. S.D. 1303 dated; the 6th April, 194a I direct that all Postal articles of wit, a pose cam, letter, packets or any paching whether regislered or unregistered in the course off transmission by post received in the limits of the Greater Bombay addressed to or emenfting front any name, c|o Janshakti Hall, Globe Mil Passage Road, Opposite century Mill. Worli, Bombay 400013 snail be detained and deliversd *to* the Deputy Commissioner of Police, Special Branch (D, CID, Bombay

Madam, the Janshakti HUB is the CPI (M) State Committed Once Bornbay, Disteict Committed Once our vouth oranisntion student organisation, trade unions, all these offices

are located Mere and also the Belief Committee formed by the students and youth of Maharashtra office is here. During the December-January riots I stayed there. My local address while at Bombay is this office. Now this circular says, any name, includ-

उस समय भी जब यहां बरसी मनाने की बात हो रही थी दंगे के बारे में, बंबई के दंगे के बारे में , तो मैं वहां था । वही हमारा एड्रेस है । इस सकुलर में यह कहा जा रहा है—

"This order which is in continuation of my previous CO. No. 21|B| 1993 dated 25-5-93 should remain in force for a period of six months with effect from 24-11-98."

मतलब, यह कर रहा था और यह चलता रहेगा । मैं यह कहना चाहता हूं, मैडम, हमारा देश लोकतांत्रिक है । यहां पर पोलिटिकल पार्टीज अपने-अपने प्रोग्राम आर्गेनाइज करती हैं । हमारी पार्टी पर बैन नहीं है, कई बार बैन कर चुके हैं हमारी पार्टी को । जब बंबई में फसाद हो रहा था, जब बंबई में ब्लास्ट हुआ, जब बंबई में इनसेनिटि थी, तो जनवरी के फसाद के समय वहां रहकर हमने देखा, कहीं अगर सेनिटि थी तो वह जनशक्ति भवन में थी, फसाद के खिलाफ । अभी जब पीपुल्स ट्रिबुनल बना बंबई में और उस ट्रिबुनल के एक जज, जो बंबई हाईकोर्ट के थे, उन्होंने राय दी है कि सी०पी०आई०, सी०पी०एम० और लाल झंडे के अलावा दूसरी कोई पोलिटिकल पार्टी नहीं थी, जो फसाद के वक्त फसाद रोकने के बारे में कोई कुछ बात कर रही थी हिम्मत करके । जो लोग फसाद कर रहे हैं, जो लोग बाहर से हमारे यहां बम ला रहे हैं, जो लोग ब्लास्ट करवा रहे हैं, जो लोग खुले आम वहां बंबई शहर में महात्मा गांधी के नाम पर गालियां दे रहे हैं, उनके बारे में कोई कदम सरकार नहीं उठा सकती और पुलिस कमीश्नर यह कहते हैं । जो हमारी पार्टी डेमोक्रेटिक तरीके से ट्रेड यूनियन आर्गेनाइज कर सकती है, स्टूडेन्टस को आर्गेनाइज कर सकती है, उसकी हर चीज वहां इंटरसेप्ट होती है ।

मैडम, वह सरकार कहेगी कि पोस्टल बम वगैरह आता है, उसकी रोकथाम करने के लिए किया है, लेकिन इन्क्ल्युडिंग पोस्ट-कार्ड हो या कोई भी मैटेरियल हो, जो हमारे वहां सांसद है, विधायक हैं, उनके बारे में यह होता है । यह तो पोस्ट-आफिस के बारे में है और इस सकुलर के नीचे यह है, जो सीनियर सुप्रिटेंडेंट आफ पोस्ट आफिस, बंबई सिटी वैस्ट डिवीजन ने रिसकुलेट किया लोकल पोस्ट आफिसज को, कि इस तरह से कोई समान आए तो उसको जप्त करना पड़ेगा और डिप्टी कमीश्नर के पास भेजना पड़ेगा ।

मैडम, मैं सरकार से मालूम करना चाहता हूं कि महाराष्ट्र हुकूमत को क्या यह अख्तियार है ? पोस्ट आफिसेज को क्या यह अख्तियार है कि 1942 में जब पोलिटिकल पार्टीज "भारत छोड़ो आंदोलन" दिल्ली में चला रही थी तो उस समय जो कानून ब्रिटिस गवर्नमेंट ने लागू किया था उसको फिर से इस्तेमाल किया जाए ? क्या सरकार इसको फिर से इस्तेमाल कर रही है और वह सी०पी० आई० के खिलाफ, ट्रेड यूनियन के खिलाफ, स्टूडेन्टस यूथ आर्गेनाइजेशन के खिलाफ ? हमारा यह सवाल इसलिए सामने आया, जब हमने पोस्ट आफिस के छानबीन की हमने स्टूडेंट यूथ रिलीफ कमैटी बनाई, जिसने पूरे देश से

hey distribute it throughout Guparat. It is a huge business. They make millions of rupees on it and no tax is paid because this is all clandestine business. "Why has the Government permitted it? The House may also recall that one-and-a-half years back, our ex-Member. Shri Raoof Valiul-lah, was Killed by a liquor-gang man But till this date, the murderers of Shri Raoof Valiullah have not been brought to book because these illicit nxaufacturerg bave a nexus with politicians and certain officials. And, some times, the politicians are even afraid to speak out the truth because their fear is if shri Raoof Valiullah, who wasaMem-

ber of Parliament and GPCC Secretary, could be killed and the murderers could go scot-free, what would happen to them. Therefore, I would. like to know whether the Home Ministry and the other connected Ministries would convene a meeting to sort out the issue. Prohibition is a good thing. Consuming liquor is bad. But when you you try prohibit it through law, gives rise to greater evils. That is what is happening in other States also. Especially,, in Guiarat, the law and other problem is worsening and riots erupt quite often because of the illicit liquor manufacturers. There is also a feeling that the politicians are interested in continuing with the prohibition policy as these illicit liquor manufacturers provide money to them and they carry on with their activities. Madam it is a very serious problem which has to be curtailed.

THE DEPUTY CHAIRMAN: ~Shri Giri Prasad... *(Interruptions)*

उपसभापति : : श्री गिरि प्रसाद ।

श्री भूपेन्द्र सिंह मान (नामनिर्देसित)**:** मैडम, , मुझे भी ।

उपसभापति : नहीं,नहीं, अभी आपका नाम नहीं है इसमें । श्री गिरि प्रसाद । जब आएगा तो बोलने दूंगी ।

श्री भूपेन्द्र सिंह मान : मेरा डिले हो रहा है ।

उपसभापति : सभी का डिले हो रहा है, आप ही का डिलें नहीं हो रहा है । सारे हाऊस का काम डिले हो रहा रहा है । । क्या कर सकते हैं ?

श्री भूपेन्द्र सिंह मान : : इसीलिए मैडम, मैं यह कह रहा हूं कि पंजाब में रोज यह खबरें आ रही हैं कि...... **(व्यवधान)**.

उपसभापति : यह तरीका सही नहीं है; । रिकर्ड पर नहीं जाएगा ।

श्री भूपेन्द्र सिंह मान*:

उपसभापति : आप क्या मैं सबको इजाजत दूंगी जिसके नाम हैं । सारी बिजनेस डिले हो रही है । आप हाऊस में हैं, आप देख रहे हैं । यह गवर्नमेंट बिजनेस भी डिले हो रही है । उन्हें बोलने दीजिए । बैठ जाइयें ।

SPECIAL MENTIONS

Demand for Remunerative Prices for Silk Cocoons

SHRI N. GIRI PRASAD (Andhra Pradesh): Thank: you very much* Madam. I would like to bring to the attention of the Government a senbus matter arising out of the indiscrimi nate import of raw silk into our country. You know, Madam, that in our country mulberry-based silk yam i_s being produced. Now we are just making a beginning. In our country almost six million familipw are employed in this agro-based in dustry and agriculture. Sericulture is Just now developing. Of course, Karnataka occupies the first place having 60% of the total acreage. Andhra Pradesh also is coming up very fast. Recently I read in the newspapers that the Doon Vallev Hardwar and Sahananpur district in Uttar Pradesh are coming up very fast in the production of raw silk In Maharashtra and Tamil Nadu also, these plantations axe grown. Now, there is a vast and unlimited scope for growing mulberry and producing silk yarn. There is also a National Sericul ture Project being aided by World Bank and Swiss Development Co-Operation. tn tfiis agriculture and also *m* this trade, people belonging to the Scheduled Castes and Scheduled Tribes, the backward classes includ ing their women and children are

*Not recorded.